

INSPECTION REPORT

Sub: Compliance to the Directions of the Hon'ble National Green Tribunal dated 29/05/2024 passed in OA no. 141/2024 (WZ) – Prakash Agarwal v/s Mathias Constructions Pvt. Ltd. & Ors.

As directed, the following members of the Committee constituted as per the directions of the Hon'ble National Green Tribunal dated 10.09.2024 passed in OA no. 141/2024 (WZ) – Prakash Agarwal v/s Mathias Constructions Pvt. Ltd. & Ors carried out the site inspection at M/s Mathias Ocean Park Residency located at Donapaula, Tiswadi, Goa on 16/09/2024.

1. Shri. Prasad Shashikant Rangnekar (Expert Member, Goa State Expert Appraisal Committee)
2. Dr. Nitin Sawant, (Expert Member, Goa State Expert Appraisal Committee);
3. Shri. Sanjay Jahagirdar (Expert Member, Goa State Expert Appraisal Committee);
4. Shri. Amit Shanbag (Asst. Environmental Engineer, Goa State Pollution Control Board)
5. Shri. Chandrabhanu Swain (Scientific Assistant, Department of Environment)

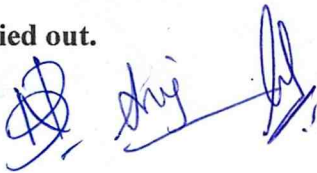
The Complainant, Mr. Prakash Agarwal was not present at site for the said inspection. The team contacted Mr. Agarwal over the phone, he responded saying that he is out of station and hence will not be able to attend. From the project proponent (PP) side, Mr. M. V. Badami was present.

The Project has obtained the following approvals with respect to the environment:

Sr.No	Date	Approval
1	16/05/2007	Environmental Clearance issued by the Ministry of Environment and Forests for the construction of "Ocean Park" at Survey no. 249/1 A, Village Taleigao, Tiswadi, Goa by M./s Mathias Construction Pvt. Ltd., Goa consisting of 548 apartments in the C-1 zone and 840 apartments in C-2 zone (Total 1388 apartments)
2	20/06/2007	Consent to Establish issued by the Goa State Pollution Control Board for

		the establishment of the residential complex
3	11/02/2016	Consent to Establish issued by the Goa State Pollution Control Board for the installation of sewage treatment plant for the residential complex with 364 flats
4	15/03/2019	Consent to operate issued by the Goa State Pollution Control Board for the operation of sewage treatment plant for the residential complex with 364 flats
5	28/11/2019	Environmental Clearance issued by the Goa SEIAA for the modification of project "Ocean Park" at Survey no. 249/1 A, Village Taleigao, Tiswadi, Goa by M./s Mathias Construction Pvt. Ltd., Goa consisting of residential apartments and commercial shops
6	23/12/2019	Consent to Establish issued by the Goa State Pollution Control Board for the installation of sewage treatment plant for the residential complex with 106 flats, 56 shops and a restaurant
7	12/01/2024	Consent to Establish issued by the Goa State Pollution Control Board for the shifting of sewage treatment plant for the residential complex with 364 flats
8	25/06/2024	Consent to operate issued by the Goa State Pollution Control Board for the operation of sewage treatment plant for the residential complex with 106 flats, 56 shops and restaurant with 247 person seating
9	28/06/2024	Consent to operate issued by the Goa State Pollution Control Board for the operation of sewage treatment plant for the residential complex with 364 flats

The present project is ongoing wherein, out of the total 1388 flats approved as per the EC, 470 flats have been constructed. Presently no construction activities are being carried out.



The following observations were made by the committee during the site inspection:

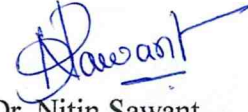
Sr. No	Condition in EC dated 28/11/2019	Observations on site
1	<p>General condition:</p> <p>(i) PP shall prioritize the issues pertaining to the health and hygiene in complying with the matters related to waste disposal and treatment/air and water pollution/waste water management</p>	<p>Domestic waste water is treated in two sewage treatment plants of 175 kld and 105 kld capacities.</p> <p>DG sets are provided with acoustic enclosures and adequate stacks.</p>
2	<p>(ii) Water harvesting ought to be done by the project proponent to the extent of 90 KLD</p>	<p>The project proponent has maintained an open space with natural vegetation over and existing topography which is substantial to act as natural water recharge and ground water harvesting.</p> <p>In sector 4 the PP has constructed a water harvesting tank of 113 kl.</p> <p>However, the PP informed that ground water recharge is being done by keeping the area open and wherever possible by digging recharge pits</p>
3	<p>(iii) The PP shall install bio-methanation plant to tackle the biodegradable waste.</p> <p>Construction of transfer station to transfer of non biodegradable waste</p>	<p>Presently all the waste generated from the premises is disposed through the village panchayat.</p> <p>No bio-methanation plant has been setup at the Sector 1, however the PP informed that they had earlier installed a organic waste converter which is presently not function at site owing to the waste being disposed through the village panchayat.</p> <p>Provision of organic waste convertor (200 kgs/day) and solid waste station has been made in Sector 4.</p>
4	<p>iv) PP needs to ensure that no treated water or any waste</p>	<p>Treated water from the 175 kld STP is used for irrigation within the premises while the treated water</p>

	sewage shall be discharged into any water body. E-Waste should be disposed through the authorized vendors	from the 105 kld STP is being used for flushing /gardening within the premises. Presently all the E waste generated is being disposed by the individual owners
5	v) Solar panel installation towards the south facing walls	Unit has installed few solar water heaters on the rooftop in Sector 1. However, at the time inspection. They were non-functional. The solar panels have already been installed on the roof of Sector 4.
6	x) Use of water saving devices/ fixtures for water conservation shall be incorporated in the building plan	Provision of the water saving fixtures has been made in the Sector 4 of the project. Sector 1 fixtures may be required to be updated. The PP has committed to comply to this condition in the coming years as the project is still ongoing.
7	xi) Installation of dual pipe plumbing for supply of fresh water for the drinking cooking and bathing and other for the supply of the recycled water for flushing, etc shall be done	PP has provided dual plumbing for the Sector 4 project.
8	xiii) Solar based electric power to each unit	Provision for the solar based power is made in Sector 4.
	xiii) Common area lighting and street lighting based on solar	Solar lighting is provided for garden area. No solar lighting is provided for other common area lighting and street lighting in Sector 1. Provision of Common area lighting and street lighting based on solar has been carried out in Sector 4.
9	xiv) Plantation of trees along 6 meters periphery	6 meter width plantation is not yet provided at the periphery. However the Project Proponent has retained the natural green cover on the open land. PP has provided plantation along the road near the main gate and also along the Northern and Western boundary and

		garden area of the sector 1.
10	xvi) Year marking of no development zone. No construction in the said NDZ	This may not be applicable as the site does not have the steep slope and does not fall in CRZ areas.
11	xxvii) PP shall make arrangements for charging points for EV in the parking area	Provision for the charging of EVs has been made in Sector 4. As of now this provision is not made in Sector 1.
12	General condition: j) STP of suitable capacity shall be installed considering the quantity and quality of the waste water generation	Unit has installed a sewage treatment plant of 175 kld capacity based on Sequential Batch Reactor technology for sector 1 consisting of 364 flats and STP of 105 kld capacity for the 106 flats/shops/restaurant in Sector 4



Shri. Prasad Shashikant Rangnekar



Dr. Nitin Sawant



Shri. Sanjay Jahagirdar



Mr. Amit Shanbag



Shri. Chandrabhanu Swain